### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# RAJYA SABHA STARRED QUESTION NO. 30 TO BE ANSWERED ON THE 2<sup>ND</sup> DECEMBER, 2025

## AIIMS, DEOGHAR

#### 30 # SMT. MAHUA MAJI:

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the construction of AIIMS, Deoghar is still incomplete and there is a delay in reaching its full capacity of 750 beds, if so, the reasons for the delay and the other details thereof; and
- (b) whether there is a significant shortage of specialists, doctors and other healthcare staff at AIIMS, Deoghar compared to their sanctioned strength, if so, the steps being taken by the Ministry to address this shortage, and by when these vacant posts will be filled?

# ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) & (b) A Statement is laid on the Table of the House.

# STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 30 \* FOR 2<sup>ND</sup> DECEMBER, 2025

- (a) Under Pradhan Mantri Swasthaya Suraksha Yojana (PMSSY), All India Institute of Medical Sciences (AIIMS) has been set up in Deoghar in the State of Jharkhand. As of now, 380 IPD Beds, including 30 emergency beds, are operational in 35 departments including 25 broad Specialty departments and 10 Super-Specialty departments viz. Cardiology, Neurology, Urology, Surgical Oncology, Orthopedics, Surgical Gastroenterology etc. The Institute has an average daily footfall of 1443 patients in OPD. In the Institute, various departments along with in-patient beds are made functional in a phased manner.
- (b) The details of sanctioned posts and in-position at AIIMS Deoghar are as under:

Faculty posts		Non-Faculty posts	
Sanctioned	In-Position	Sanctioned	In-Position
208	133	1712	950

The creation and filling of posts at AIIMS is a continuous process. In order to expedite the filling of vacant sanctioned positions in various AIIMS, including AIIMS Deoghar, following steps have been taken:

- (i) Standing Selection Committee (SSC) has been constituted as per the provision of AIIMS Act, 1956 for recruitment of faculty.
- (ii) Provision has been made for engagement of retired faculty at the level of Professor, Additional Professor and Associate Professor, on contract basis, up to the age of 70 years from Institutes of National Importance (INIs) and Government Medical Colleges (GMCs).
- (iii) The Visiting Faculty Scheme allows Professors, Additional Professors, and Associate Professors from government institutions in India or academic institutions abroad to serve as visiting faculty in AIIMS for teaching purposes.
- (iv) Nursing Officer Recruitment Common Eligibility Test (NORCET) is conducted by AIIMS Delhi for recruitment of Nursing Officers for various AIIMS including AIIMS Deoghar.

- (v) Common Recruitment Examination (CRE) is conducted by AIIMS Delhi for recruitment to Group B and C non-faculty positions in various AIIMS, including AIIMS Deoghar.
- (vi) Junior Residents (Academic) are selected through the Institute of National Importance Combined Entrance Test (INI-CET) AIIMS Delhi and Senior Residents (Academic) are selected through the Institute of National Importance Super Specialty (INI-SS) Exam conducted by AIIMS Delhi twice a year.

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